

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10538/2023
[Arising out of impugned final judgment and order dated 24-01-2023
in CRM(DB) No. 56/2023 passed by the High Court at Calcutta]

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

SEKH JAMIR HOSSAIN & ORS.

Respondent(s)

IA No. 142476/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTIA No. 142480/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Crl) No. 15160/2023 (II-B)

Date : 25-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Srishti Mishra, Adv.
Mr. Abhishek Singh, Adv.
Mr. Shubhendu Anand, Adv.
Mr. Veer Vikrant Singh, Adv.
Mr. Raman Yadav, Adv.

For Respondent(s) :

Mr. S. Hariharan, Adv.
Ms. Bhavana Duhoon, AORUPON hearing the counsel the Court made the following
O R D E RHeard Mr. Vikramjeet Banerjee, learned
Additional Solicitor General appearing for the

petitioner(s) and Mr. S. Hariharan, learned counsel
for the respondents parties at length.

Hearing concluded.

Judgment/orders reserved.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILLEY)
ASSISTANT REGISTRAR